

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 108 of 2017 in DFR No. 4240 of 2016 (IA 108/17- for condonation of delay in filing the appeal)	M/s. Ramnad Solar Power Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors.	4240/2016 dated 26/12/2016	6/2/2017		20/2/2017
2.	IA 106 of 2017 in DFR No. 4239 of 2016 (IA 106/17- for condonation of delay in filing the appeal)	M/s. Kamuthi Renewable Energy Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors.	4239/2016 dated 26/12/2016	6/2/2017		20/02/2017
3.	IA 104 of 2017 in DFR No. 4238 of 2016 (IA 104/17- for condonation of delay in filing the appeal)	M/s. Adani Green Energy (Tamilnadu) Ltd. v. Tamilnadu Electricity Regulatory Commission & Ors.	4238/2016 dated 26/12/2016	6/2/2017		20/02/2017
4	DFR 246 of 2017 (for maintainability)	Prayas Energy Group v. Coastal Gujarat Power Limited & Ors.	246/2017 dated 20/1/2017	8/2/2017	J. Sagar for Coastal Gujarat Power Ltd.	21/02/2017
5	DFR 247 of 2017 (for maintainability)	Prayas Energy Group v. Adani Power Limited & Ors.	247/2017 dated 20/1/2017	8/2/2017		21/02/2017
6.	IA 123 of 2017 in DFR No. 142 of 2017 (IA 123/17- for condonation of delay)	Essar Oil Limited v. Gujarat Electricity Regulatory Commission & Ors.	142/ 2017 dated 11/1/2017	8/2/2017		22/02/2017
7.	44 of 2017	Essar Oil Limited v. Gujarat Electricity Regulatory Commission & Ors.	238/2017 dated 19/1/2017	8/2/2017		22/02/2017
8.	45 of 2017	Gail (India) Ltd. v. Petroleum & Natural Gas Regulatory Board & Anr.	263/2017 dated 23/1/2017	9/2/2017 (P & NG)		03/03/2017
9.	IA 127 of 2017 in DFR No. 262 of 2017 (IA 127/17- for condonation of delay in filing the appeal)	Kerala State Electricity Board Ltd. v. Central Electricity Regulatory Commission & Ors.	262/2017 dated 23/1/2017	10/2/2017		14/03/2017

10.	IA 129 of 2017 in DFR No. 67 of 2017 (IA 129/17-for condonation of delay in filing the appeal)	M/s. Essar Power (Jharkhand) Ltd. v. Central Electricity Regulatory Commission & Ors.	67 of 2017 dated 4/1/2017	10/2/2017		14/03/2017
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Dated : 14/02/2017

By Order
Sd/-
Registrar